

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/369(KB)2020
IA(I.B.C)/926(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	DBS BANK LTD. VS HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Sanjeev Sharma, Adv.] For SRA
Mr. Dwaipayan Basu Mallick, Adv.]
Ms. S. Seal, Adv.]
Ms. Vaishali Goel, Adv.]
Ms. Sweta Chakraborty, Adv.]

Mr. P. Roy Chowdhury. Adv.] For the Applicant in IA(I.B.C)/926(KB)2024

Mr. Yugal Jain, Adv.] For Committee of Creditors
Ms. Sanjana Jha, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **08/05/2024**.

Court Officer